

TATTVA VALUERS PRIVATE LIMITED - In Liquidation
(Liquidation Commencement date: 05.03.2024)

List of Stakeholders prepared under regulation 31(1) of IBBI (Liquidation Process) Regulations, 2016 as on 3rd May, 2024

List of Unsecured Financial Creditors

(In Rs)

Sl. No.	Name of the Creditor	Details of Claim Received		Details of Claim Admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of Claim Rejected	Amount of Claim Under Verification	Remarks, if any	
		Date of First Receipt of Claim	Amount Claimed	Amount Admitted	Nature of Claim	Amount Covered by Security Interest	Whether Security Interest Relinquished	Details of Security Interest						Amount Covered by Guarantee
1.	MIL Vehicles & Technologies Pvt Ltd.	28/03/24	8,92,28,496	8,92,28,496	Financial Creditor- Unsecured	Nil	NA	NA	-	-	-	Nil	-	-
2.	Vert Equipment Pvt Ltd	19/03/24	2,97,77,913	2,97,77,913	Financial Creditor- Unsecured	Nil	NA	NA	-	-	-	Nil	-	-


PRATAP MUKHERJEE
INSOLVENCY PROFESSIONAL
REGN NO: IBBI/IPA-001/IP-P-02515/2021-22/13851

PRATAP MUKHERJEE, Liquidator

Tattva Valuers Pvt Ltd

Registration No: IBBI/IPA-001/IP-P02515/2021-2022/13851

27/A, Bhattacharjee Para Road, Paschim Barisha, P.O. Thakurpukur, Kolkata -700063

AFA valid upto 20/10/2024

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Date:- 3rd May, 2024, Place: Kolkata